

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati the 10th of March, 2025

NO.HC.VII-84(Pt.-I)/2020/1475/A ##### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of the State of Arunachal Pradesh to attend the "***One day Skill Enhancement Programme on NDPS Act***" scheduled to be held on **15-03-2025** from **09:30 A.M.** at the **Administrative Training Institute, Naharlagun, Arunachal Pradesh.**

Sl. No.	Name of the Officer	Designation
1	Shri Nani Grayu	Secretary, Justice-cum-L.R. at the Civil Secretariat, Govt. of Arunachal Pradesh
2	Smti Jaweplu Chai	District and Sessions Judge, Aalo, West Siang District
3	Shri Gote Mega	District and Sessions Judge, Ziro, Lower Subansiri District
4	Shri Tageng Padoh	District and Sessions Judge, Khonsa, Tirap District
5	Shri Hirendra Kashyap	District and Sessions Judge, Yupia, Papum Pare District
6	Shri Komjum Tasso	District and Sessions Judge, Pasighat, East Siang District
7	Shri Tadu Tamang	District and Sessions Judge Tezu, Lohit District
8	Shri Moji Ete	Chief Judicial Magistrate-cum- Civil Judge (Sr. Division), Roing Lower Dibang Valley
9	Ms. Bissomoti Lego	Chief Judicial Magistrate-Cum-Civil Judge, (Sr. Division), Daporijo, Upper Subansiri.
10	Shri Habung Tangu	Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Seppa, East Kameng District
11	Shri Domo Padu	Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Tezu, Lohit District
12	Smti Mary Kamsi	Chief Judicial Magistrate-Cum-Civil Judge, Sr. Division, Changlang, Changlang District
13	Shri Damge Niri	Chief Judicial Magistrate-Cum-Civil Judge, Sr. Division, Ziro, Lower Subansiri District
14	Miss Tenzin Metho	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.). Pasighat, East Siang District

15	Miss Kenyir Kato	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia, Papum Pare District
16	Miss Sonia Ketan	Secretary, District Legal Service Authority, Yupia, Papum Pare District
17	Smti Epi Kapu	Secretary, District Legal Service Authority, Pasighat, East Siang District
18	Shri Narang Laji	Secretary, District Legal Services Authority, Khonsa, Tirap District
19	Shri Utumso Boo	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Aalo West Siang District
20	Shri Dene Mena	Judicial Magistrate 1st Class-cum Civil Judge (Jr. Divn.), Yupia, Papum Pare District
21	Shri Tashi Wangchu	Judicial Magistrate 1st Class-cum Civil Judge (Jr. Divn.), Anini, Dibang Valley District
22	Shri Bido Sora	Judicial Magistrate 1st Class-cum Civil Judge (Jr. Divn.), Pangin, Siang District
23	Shri John Tech	Judicial Magistrate 1st Class-cum Civil Judge (Jr. Divn.), Koloriang, Kurung Kumey District
24	Shri Lobsang Wangdi Bapu	Judicial Magistrate 1st Class-cum Civil Judge (Jr. Divn.), Namsai, Namsai District
25	Shri Tingkai Monwangham	Judicial Magistrate 1st Class-cum Civil Judge (Jr. Divn.), Hawaii, Anjaw District
26	Smti Binken Segia	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Longding District.

The nominated officers are directed to report at the venue on **15-03-2025** at **09:00 A.M.** for the aforesaid programme.

NO.HC.VII-84(Pt.-I)/2020/1476/A ##### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate Shri Nasim Akhtar, Special Judge, NDPS Court, Kamrup (M) attached as Faculty, Judicial Academy, Assam and Shri Jaspal Singh, Principal Judge, Family Court, Barpeta as Resource Persons to conduct the training programme "***One day Skill Enhancement Programme on NDPS Act***" scheduled to be held on **15-03-2025** from **09:30 A.M.** at the **Administrative Training Institute, Naharlagun, Arunachal Pradesh.**

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary (Justice)-cum-LR, Govt. of Arunachal Pradesh, Itanagar
3. The Secretary (Judicial), Department of Law & Justice, Govt. of Arunachal Pradesh.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules] .

5. The Principal Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

6. The Registrar [Admin./Vig./Estt.(i/c)], Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia

(He is requested to inform all the nominated Judicial officers of his State about this notification) .

9. The District & Sessions Judge, Tirap / East Siang / West Siang / Lower Subansiri / Papum Pare / West Kameng / Lohit

(He/She is requested to inform all concerned Officers under his/her control about this notification)

10. The nominated Judicial Officers:
 - a. The nominated Judicial Officers willing to avail accommodation are to intimate their travel itinerary, in writing in the format

given below, to O/o the Registrar, Itanagar Permanent Bench, Gauhati High Court by email at **itanagar.bench@gmail.com** on or before **11th March, 2025** for arrangement of necessary accommodation:

Name & Designation	Date of Arrival	Contact No. (Whatsapp)	Accommodation	
			Yes	No

b. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.

11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati)

12. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)